

Fate of Scientists in India

409. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether his attention has been drawn to an article of Dr. M.V. Shirodkar, a Scientist, published in the *Indian Express*, New Delhi of June 15, 1972 under the caption, "Fate of scientists in India" and state whether the organised suppression of internationally recognised Indian talented scientists at home is still a practice in India, as alleged in the article ;

(b) if not, the reaction of Government thereto; and

(c) what positive steps Government have taken to counter such allegations and to remove such fears of our science talent in India and abroad ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) and (b). The Government has seen the report about the fate of scientists in India appearing in a section of the Press. The Government, however, does not subscribe to the view that there is any organised suppression of Indian scientific talent.

(c) In fact, the procedures of recruitment, promotion and merit recognition have been so devised to the best of Government's ability as to rule out the possibility of any organised suppression of talent. However, in the most perfect system, individual cases of disregard or discouragement of genuine scientific talent can occur. Where such cases are brought to Government's notice, they are prepared to look into these and see that justice is done.

Conference on Human Environment Held at Stockholm

410. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to lay on the Table a copy of the speeches of the Indian Delegates and the Prime Minister, made at the recently concluded 114-nation conference at Stockholm on environment, together with the view of Shri C. Subramaniam expressed at the Press Conference after the meet and a long statement issued by the Indian Delegation there and state :

(a) whether India moved any Resolutions at this Conference and whether the same were carried favourably; and

(b) if so, the outcome of this conference and India's contribution therat ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) and (b). A statement, together with copies of the speeches by the Prime Minister and other members of the Indian Delegation, is laid on the Table of the House. [Placed in Library. See No. LT—3223/72]

Missing Painting in Delhi T.V. Centre

411. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether an artist invited to the Youth Forum Programme of the Delhi TV Centre on June 7, 1972 had brought one of her costly paintings as an exhibit in the programme and this was not returned to the artist on the same day and later on allegedly deemed as 'stolen' from the TV Centre's premises, with the result that the artist had reportedly lodged a complaint with the local police about its whereabouts ;

(b) if so, action if any taken against those responsible in the TV Centre and to see that such things do not recur; and

(c) whether the allegedly stolen painting has since been returned to the artist ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL) : (a) to (c). One of the poster colour sketches drawn on a white sheet of paper brought by an Artist in connection with a programme on graphic art was misplaced in the Delhi TV Centre. The matter was explained to the concerned Artist who has written to the TV Centre to treat the matter as closed. TV Centre has been asked to ensure that such things do not recur.

Reasons for outbreak of Communal Riots examined by National Integration Division

412. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Integration